

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 286/GT/2020

Subject : Petition for revision of tariff of Vindhyachal STPS, Stage-IV (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.

Petition No. 422/GT/2020

Subject : Petition for approval of tariff of Vindhyachal STPS, Stage-IV (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL and 6 others

Date of Hearing: **9.11.2022**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh Shrivastava, Advocate, NTPC
Shri Jayant Bajaj, Advocate, NTPC
Shri Nihal Bhardwaj, Advocate, NTPC
Shri Siddhartha Nigota, Advocate, NTPC
Shri Kartikey Trivedi, Advocate, NTPC
Shri Sameer Aggarwal, NTPC
Shri Harsh V Kabra, NTPC
Shri Ravin Dubey, Advocate, MPPMCL

Record of Proceedings

Due to paucity of time, these petitions could not be taken up for hearing. Accordingly, the Commission adjourned the matters.

2. These Petitions shall be listed for hearing on **6.12.2022**. Meanwhile, the parties are directed to complete their pleadings in the matters, if not already done. Also, short note of arguments, if any, shall also be uploaded by parties, after serving copy to the other.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

